

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA.No./20/1179/2016
Dated: 17/7/2018

BETWEEN:

KVBV. Rayalu,
S/o. Setaramaih,
Aged about 64 years,
Ex.Goods Guard /RJY,
Door No.8-130, Ramalayam Street,
Veeravasarm, West Godavari Dist.,
Andhra Pradesh.

..... Applicant

AND

1. Union of India rep. by
The General Manager, S.C. Railway,
Railnilayam, Secunderabad,
Telangana State, 500 071.
2. The Senior Divisional Personnel Officer,
South Central Railway,
O/o. Divisional Railway Manager,
Vijayawada, Divl Off PO, Krishna, A.P. 520 001.

..... Respondents

Counsel for the Applicant : Mr. CH. Satyanarayana Murthy, Advocate
Counsel for the Respondents : Mrs. Vijaya Sagi, SC for Rlys.

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member

ORAL ORDER
{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

No representation for the applicant even though the matter is listed under the caption for dismissal. The OA is therefore, dismissed for non-prosecution.

2. Mr. Bheem Singh representing learned Standing Counsel for the Respondents. No costs.

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 17th July, 2018
(Dictated in the Open Court)

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